

CITY CIVIL AND SESSIONS COURT MUMBAI
IN THE COURT OF HHJ SHRI. D.S. DESHMUKH
COURT 21 ADDL SESSIONS JUDGE
DAILY BOARD DATED 13.08.2020

Sr. No.	Case Type	Party Name & Police Station
<u>ARGUMENTS</u>		
1	BA in MCOC 851/2020	Sunil Naryan Angane Vs The State- DCB CID Unit 7
2	BA in MCOC 855/2020 @ Exh.2 @ Exh. 18 in MCOC Spl. 557/2020	Altaf Aziz Shaikh & Others Vs STATE GOVERNMENT Kherwadi P. Station
3	MA in MCOC 463/2020	State of Maharashtra Thr Kurar Police Station Vs Uday Shardaprasad Pathak
4	ABA 814/2020	Jigesh Dilip Shah Vs The State of Maharashtra L.T.Marg P.stn.
5	ABA 835/2020	Mr. Samarth Jayantilal Ranawat Vs The State of Maharashtra L.T. Marg Police Station
REPORT, SAY/REPLY		
6	BA 877/2020	Rajeev Nair --- Appnt. Vs Union of India – Through Intelligence Officer
7	BA in MCOC 889/2020	Crime Branch Unit -VII Vs Sukesh Kumar K. Lakshamn Suvama
8	ABA 547/2020	Mohammed Parvej Alam Vs State Wadala Police Station
9	ABA 826/2020	Arjun Kumar Khesharam Vs State L T Marg Police Station
APPEARANCE		
10.	MA 1042/2020	Prakash Pradhumanbhai Nariya in BA 675/2020 --- Applicant Vs Directorate Of Revenue Intellingance --- Respondent

(Dt.13/08/2020)

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(C.R. NO.21)

11.	BA 1722/2020	Irshad Khansahab Pathan - Applicant. Vs State - Sewree Police Station - Respondent.
ORDER		
12.	ABA 1875/2019	Harish Manoharlal Bhatia Vs State Wadala Police Station
13.	BA 892/2020	Mr. Sagar Anil Sharma - Applicant. Vs State of Maharashtra - DCB CID, Unit - VIII, Mumbai - Respondent.
14.	BA in MCOC 865/2020	Mangesh Jaishankar Pandey Vs State Kurar Police Station
15.	BA 1665/2020	Amol Suresh Basnak - Applicant. Vs State - V.P. Road Police Station - Respondent.